



NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT-II)

IA. 2780/ND/2022

IN

Company Petition No. (IB)-1320(ND)/2019

IN THE MATTER OF:

Nitin Mehta and Ors.

...Applicant/Financial Creditor

Versus

M/s. Samiah International Builders Limited

...Respondent/Corporate Debtor

AND IN THE MATTER OF IA. 2001/ND/2022:

Samiah International Builders Limited

(Formerly known as Samiah International Builders Pvt. Ltd.)

Through its Authorized Signatory

Having its registered office at:

G-74, First Floor, Right Side,
Shaheen Bagh, Abul Fazal Enclave,
Part-II, Jamia Nagar, New Delhi -110025

...Applicant/Corporate Debtor

VERSUS

1. Nitin Mehta

S/o Mr. Rakesh Mehta
R/o 228.C, Pocket C.
Siddharth Extension,
New Delhi-110014

...Applicant No. 1

2. Mrs. Madhubala

S/o Rakesh Mehta
R/o 228.C, Pocket C.
Siddharth Extension,
New Delhi-110014

...Applicant No. 2

3. Mr. Anil Mehra

S/o Mr. K.C. Mehra
R/o 5-325, GK-1,
New Delhi – 110048

...Applicant No. 3





4. **Mrs. Aparna Sharma**
W/o Mr. Dinesh Kumar Sharma
R/o C-4/A155, Carlton Estate,
DLF Phase, Gurgaon - 122009
...Applicant No. 4
5. **Mr. Dinesh Kumar Sharma**
S/o Sh. Mukul Raj Sharma
R/o C-4/A155, Carlton Estate,
DLF Phase, Gurgaon - 122009
...Applicant No. 5
6. **Mrs. Indu Arora**
W/o Mr. Deepak Arora
R/o W-1/C092, Wellington Estate
DLF Phase - V, Gurgaon - 122000.
...Applicant No. 6
7. **Ms. Dheerja Arora**
D/o Mr. Deepak Arora
R/o W-1/C092, Wellington Estate
DLF Phase - V, Gurgaon - 122000.
...Applicant No. 7
8. **Mrs. Amarjit Arora**
W/o Late Sh. Ajay Arora
R/o 35, Dreaver Drive Waitara
New Plymouth, New Zealand
...Applicant No. 8
9. **Mr. Siddharth Arora**
S/o (Late) Sh. Ajay Arora
R/o 35, Dreaver Drive Waitara
New Plymouth, New Zealand
...Applicant No. 9
10. **Mr. Gautam Arora**
S/o (Late) Sh. Ajay Arora
R/o 39, Tasman Street
Opunake, Taranaki, New Zealand
...Applicant No. 10

Order Delivered on : 04.10.2022

SECTION: Section 60(5) of IBC 2016

CORAM :

SH. DHARMINDER SINGH, HON'BLE MEMBER (JUDICIAL)

SH. L.N. GUPTA, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Piyush Singh, Adv. Adithya Ramani,
Adv. Riddhi Jain

For the Respondent : Adv. Prashant Katara

IA.2780/ND/2022 in (IB)-1320/(ND)/2019
Nitin Mehta and Ors. Vs Samiah International Builders Ltd.



ORDER

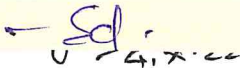
PER SHRI L.N. GUPTA, MEMBER (T)

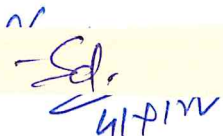
The present IA No. 2780 of 2022 has been filed by M/s. Samiah International Builders Limited (hereinafter referred to as the '**Applicants/Financial Creditors**') under Rule 60(5) read with Regulations 39 of IBBI (Liquidation Process) 2016, read with Rule 11 of the NCLT Rules, 2016 seeking the following relief :

"a) *Taking on record the map/plan sanctioned by the Greater Noida Industrial Development Authority (Annexure R-1).*

2. The necessity of going into the merits of this Application is obviated in view of the IB-1320/ND/2019 dismissed vide separate order dated 04.10.2022.

3. **Accordingly, the IA No. 2780 of 2022 is disposed of, being infructuous.**


(L. N. GUPTA)
MEMBER (T)


(DHARMINDER SINGH)
MEMBER (J)



Pronounced today by Hon'ble Member (T) under Rule 151 of the NCLT Rules, 2016 as the Hon'ble Member (J), Shri Dharminder Singh is on leave today.

A handwritten signature in blue ink, consisting of stylized cursive letters.

COURT OFFICER